

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 17th of March, 2025

NO.HC.VII-133(Pt.-I)/2014/1604/A ### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to depute the following Trainee Grade-III Judicial Officers of Assam Judicial Service presently undergoing Induction training at Judicial Academy, Assam for a knowledge sharing tour in order to study the best practices at **West Bengal Judicial Academy for 5 (five) days w.e.f 24-03-2025 to 29-03-2025.**

Sl. No.	Name of the Officer	Designation and Place of Posting
1.	Smti Arpita Rajkumari	Civil Judge (Jr.Div.) No. 1, Diphu, Karbi Anglong
2.	Shri Rohit Baruah	Judicial Magistrate 1st Class, Nagaon
3.	Smti Bidisha Kakati	Judicial Magistrate 1st Class, Goalpara
4.	Shri Hari Prasad Nepal	Civil Judge (Jr.Div.), Dibrugarh
5.	Smti Anjilina Kalita	Civil Judge (Jr.Div.), Bajali
6.	Smti Ragini Sarma	Civil Judge (Jr.Div.) No. 5, Kamrup (M)
7.	Smti Jintismrita Devi	Judicial Magistrate 1st Class, Tezpur, Sonitpur
8.	Shri Bhaskar Jyoti Sarma	Judicial Magistrate 1 st Class, Jorhat
9.	Smti Manjushree Banik	Judicial Magistrate 1 st Class, Diphu, Karbi Anglong
10.	Smti Himakshi Kalita	Judicial Magistrate 1st Class, Chirang, Kajalgaon
11.	Dr. Belayet Hussain Mazumder	Judicial Magistrate 1 st Class, Cachar, Silchar
12.	Smti Devapreeti Sharma	Judicial Magistrate 1st Class, Golaghat
13.	Smti Tahsin Parbin	Judicial Magistrate 1st Class, Baksa
14.	Smti Sadhana Kumari Mandal	Civil Judge (Jr.Div.), Charaideo
15.	Shri Sabyasachi Sarma	Judicial Magistrate 1st Class, Udalguri
16.	Shri Uttam Kumar Jha	Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class, Biswanath
17.	Smti Jyotisikha Choudhury	Deputy Registrar (Judicial), Gauhati High Court

18.	Smti Tanisha Toshniwal	Judicial Magistrate 1 st Class, Sivasagar
19.	Sri Jyotish Bharali	Civil Judge (Jr.Div.), South Salmara, Hatsingimari
20.	Smti Hiramani Baishya	Judicial Magistrate 1 st Class, Darrang
21.	Smti Manisha Das	Judicial Magistrate 1 st Class, Hojai
22.	Smti Kaushiki Das	Civil Judge (Jr.Div.) No. 2, Dima Hasao
23.	Smti Anjali Doley	Judicial Magistrate 1 st Class, North Lakhimpur
24.	Shri Prasanta Das	Civil Judge (Jr.Div.) No. 2-cum- JMFC, Dhemaji
25.	Shri Nalson Baro	Civil Judge (Jr. Div.), Majuli
26.	Smti Prity Daimari	Judicial Magistrate 1 st Class, Dima Hasao
27.	Shri Kishan Bey	Civil Judge (Jr.Div.), West Karbi Anglong, Hamren

NO.HC.VII-133(Pt.-I)/2014/1605/A ### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to depute **Smti Audri Bhattacharyya**, Judge, Designated Court, Assam (attached as Faculty, Judicial Academy, Assam) to accompany the trainee officers as Guide to West Bengal Judicial Academy.

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Memo No. NO.HC.VII-133(Pt.-I)/2014/1606/A **Dated:21-03-2024**

Copy forwarded for information & necessary action to:

1. The Hon'ble Director, West Bengal Judicial Academy, AA-III (B-10), Rajarhat, New Town, Kolkata- 700160
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

4. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.

5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District and Sessions Judge,
Bajali / Baksa / Biswanath / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hojai / Jorhat / Kamrup (M) / Karbi Anglong / Lakhimpur / Majuli / Nagaon / Sivasagar / Sonitpur / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

(He/She is requested to inform the concerned Officer(s) of his /her District about this Notification accordingly)

7. The Chief Judicial Magistrate,
Bajali / Baksa / Biswanath / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hojai / Jorhat / Kamrup (M) / Karbi Anglong / Lakhimpur / Majuli / Nagaon / Sivasagar / Sonitpur / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

(He/She is requested to inform the concerned Officer(s) of his /her District about this Notification accordingly)

8. Smti Audri Bhattacharyya, Judge, Designated Court, Assam.
9. The Research Officer, Judicial Academy, Assam.
10. The trainee Officers concerned.
11. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).

12. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
14. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

REGISTRAR GENERAL